*Rupesh Deo*
*Registrar General,*
*High Court of Judicature*
*at Patna.*

रुपेश देव
महानिबंधक,
पटना उच्च न्यायालय,
पटना।

Letter No. 75831 /File No. VIII-16-2024/R&A

Through E-mail / Fax / Post

Dated, Patna the 18th August, 2026

**To,**

**The General Manager,**
**CS Datamation Research Services Pvt. Ltd.**
**Plot No. 504 Udhyog Vihar,**
**Phase-V, Gurgaon- 122016**

**Sub.: Regarding debarment of your agency for a period of three years.**

Sir,

I am directed to inform you that your reply vide letter dated 06.06.2026 submitted in response to the show cause notice issued to you vide Court's Letter No. 51421/File No. VIII-16-2024/R&A dated 26.05.2026 has been found unsatisfactory by the Hon'ble Court.

It is to further inform you that upon a comprehensive review of the entire recruitment process for 'Regular Mazdoor Recruitment Examination, 2025' and your aforesaid reply submitted in response to the show cause notice issued to you, the Hon'ble Court have been pleased to debar your agency from participating in any tender, contract, or recruitment process conducted by or on behalf of this Court for a period of three years w.e.f. 18.08.2026.

Moreover, the agreement with your agency stands terminated w.e.f. 18.08.2026.

**By order of the Court**

**(Rupesh Deo)**
**Registrar General**

Office: 0612-7158601, 2504111, FAX: 0612-2504088, Email id: rg.pathc@indiancourts.nic.in

All Communications Should be Addressed to the Registrar by Designation and not by Name